

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.4088/2016

New Delhi this the 21<sup>st</sup> day of December, 2016

**Hon'ble Shri V.Ajay Kumar, Member(J)  
Hon'ble Ms.Praveen Mahajan, Member(A)**

Jai Narain-III, Inspector in Delhi Police,  
PIS No.16900113, Aged about 51 years,  
S/o Sh. Fateh Singh  
R/o 91-B, Jyoti Apartment,  
Sector-14 Extension, Rohini,  
New Delhi-85.

-Applicant.

(By Advocate: Shri Anil Singal)

Versus

1. Govt. of NCT of Delhi  
Through Commissioner of Police,  
PHQ, IP Estate, New Delhi.
2. Addl. C.P. (Traffic)  
PHQ, IP Estate, New Delhi. -Respondents.

**ORDER (ORAL)**

**By Mr.V.Ajay Kumar, Member (J):**

Heard the learned counsel for the applicant.

2. The applicant, who is an Inspector in Delhi Police, filed the present OA seeking the following reliefs:

"(1) To quash and set aside the impugned Order of Punishment dt. 18.11.2013 with all consequential benefits.

(2)

(2) To award costs in favour of the applicant and pass any order or orders which this Hon'ble Tribunal may deem just & equitable in the facts and circumstances of the case."

3. It is submitted by the learned counsel for the applicant that though the applicant preferred a statutory appeal against Annexure A-1 penalty order of censure dated 18.11.2013 way back on 13.02.2015 (Annexure A-2) to the Respondent No.1 (Commissioner of Police), the respondents have not passed any order thereon till date.

4. In the circumstances, the OA is disposed of by directing Respondent No.1 (Commissioner of Police) to dispose of the statutory appeal dated 13.02.2015 (Annexure A-2) of the applicant, if the same has not been disposed of till date, in accordance with law within a period of 60 days from the date of receipt of a copy of this order. If the said appeal has already been disposed of, a copy of the said appellate order shall be communicated to the applicant within a reasonable time. No costs.

Let a copy of the O.A., be enclosed to this order.

**(Ms.Praveen Mahajan)  
Kumar)  
Member (A)  
(J)**

**(V.Ajay  
Member**

/kdr/